

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 525 of 1995

Thursday, this the 24th day of July, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. M. Vincent, S/o Muthayyan,
Janaki Bhavan, TC 27/1414,
Vanchiyoor PO, Trivandrum-35
Extra Departmental Letter Box Peon
Trivandrum Fort PO. .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Assistant Superintendent of
Post Offices, North Sub Division,
Trivandrum-1
2. The Chief Postmaster General,
Kerala Circle, Trivandrum.
3. G. Rajendran, Chelunankunnathul,
Near Boat House, Kumarapuram,
Trivandrum-11
4. D. Suresh, C/o T. Vijayan,
TC 18/2131, Menkada, Thirumala PO. .. Respondents

By Advocates Mr. TPM Ibrahim Khan, SCGSC (R1&2) and
Mr. G Sasidharan Chempazhanthiyil (R3&4)

The application having been heard on 24.7.1997, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

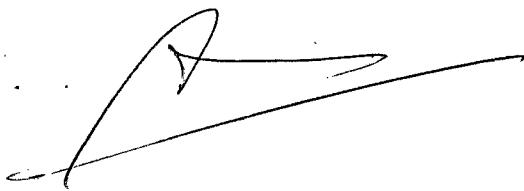
Learned counsel for the applicant submits that after
the original application was filed, the Chief Postmaster
General has passed an order dated 11-7-1995 and based on
that order the Assistant Superintendent of Post Offices,

contd...2.

Trivandrum North Sub Division passed an order dated 21-7-1995 appointing the applicant as Extra Departmental Letter Box Peon in Trivandrum Fort Post Office with effect from 25-7-1995. The relief prayed for by the applicant has, therefore, been substantially granted to him by the departmental respondents and the applicant does not wish to press the original application, submits the counsel for applicant.

2. We record the submission and application is closed as not pressed. No costs.

Dated the 24th of July, 1997



AM SIVADAS
JUDICIAL MEMBER


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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